

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2245
ANSWERED ON:09.03.2000
FRAUDULENT LTC CLAIM BY C.M.D. MIDHANI
SHAMSHER SINGH DULLO

Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appeared in the Deccan Chronicle of October 4, 1999 published from Hyderabad under the caption `CBI nails Midhani CMD for bending rules to claim benefits`;

(b) if so, the action taken against the concerned official; and

(c) the steps proposed to be taken to weed out corrupt public servants found guilty of malpractices?

Answer

MINISTER OF STATE FOR DEFENCE PRODUCTION & SUPPLIES

(SHRI HARIN PATHAK)

(a) Yes, Sir.

(b) & (c): In addition to news item, CBI has sent to the Government a self-contained note outlining certain irregularities committed by some officers of Midhani. The self-contained note has been examined and sent to CVC for their advice. Government will take appropriate action as per law against the officers and will not hesitate to take strict action against the culprits if charges alleged against them are proven.